Need to earmark the un-utilized property of Parvathy Mills for establishment of new ESI Medical College at Kollam, Kerala-laid

SHRI N. K. PREMACHANDRAN (KOLLAM): Parvathy Mills Kollam owned about 16.40 acres of prime land in the heart of Kollam City. The property is not being utilized by the Parvathy Mills or Textile Ministry. The non utilization of prime land has become a public issue. The request for revival of the Parvathy Mills is not being considered by the Union Government. Transfer of the property to other Departments of Union Government or State Government also not materialized due to pendency of litigation. There is a proposal for ESI Medical College at Kollam. The land of Parvathy Mills is suitable for this. The pending litigation is a hurdle. It is highly necessary to initiate steps for speedy disposal of the litigation. Hence, I urge upon the Government to initiate urgent action for speedy disposal of the pending litigation regarding Parvathy Mills and earmark the property for new ESI Medical College at Kollam.

? (व्यवधान)

14.01 hrs